

# HIGH COURT OF JAMMU AND KASHMIR

**Subject: Modification to the Roster from 23<sup>rd</sup> to 31<sup>st</sup> of December, 2019.**

## NOTIFICATION

No: 975

Dated: 20-12-2019

It is hereby notified that on 30<sup>th</sup> and 31<sup>st</sup> of December, 2019 all fresh Single Bench matters pertaining to Jammu wing of the High Court shall be placed before Single Bench Nos. 2, 4 and 5 of said wing in equal proportion whereas those pertaining to Srinagar wing shall be placed before Single Bench Nos. 2, 3 and 4 of the said wing in equal proportion.

(Sanjay Dhar)  
Registrar General

No: 30/12-23/RG

Dated: 20-12-2019

### Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
.....for information of their Lordships.
3. Registrar Judicial, High Court of J&K, Jammu/Srinagar for information and further action.
4. CPC e-Courts High Court of J&K for uploading the same on the official website of the High Court.

Registrar General

28/12/19